

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

CP-149/2003 in OA-2819/2001

New Delhi this the 30th day of April, 2003.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J) Hon'ble Sh. Govindan S. Tampi, Member(A)

P.T. Sunami, R/o G.No.591-E, Model Town, Panipat.

Petitioner

(By Advocate: Sh. Yogesh Sharma)

Versus

Sh. B.K. Aggarwal, Divl. Railway Manager, Northern Railway, Delhi Division, Near New Delhi Railway Station, New Delhi.

Respondent

ORDER (ORAL)
Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Sh. Yogesh Sharma, learned counsel seeks permission to withdraw CP in view of receipt of the order from the respondents on 29.4.2003. Accordingly, CP-149/2003 is dismissed as withdrawn.

Govindan (S. Tampi) Member(A)

(Smt. Lakshmi Swaminathan) Vice-Chairman(J)

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